

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/20/104/2014

Date of order : 21.11.2019

Between:

S VEERARAJU,
S/o Dorabbai,
Aged 35 years,
Occ: GDS Packer (Under Put Off),
R/o Near Water Tank,
Pedaraylavaram Village, BO,
Rangampet SO,
East Godavari District.

APPLICANT

AND

1. The Union of India, rep by
The Secretary, Dept of Posts,
M/o Communications and IT,
Dak Bhavan, Sansad Marg,
New Delhi 110 001,
2. The Chief Post Master General,
A.P.Circle, Hyderabad,
3. The Post Master General,
Visakhapatnam Region,
Visakhapatnam,
4. The Superintendent of Post Offices,
Kakinada Division,
Kakinada 533001. .

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RESPONDENTS

Counsel for the applicant : Mr. K SIVA REDDY

Counsel for the respondents : Mr. T HANUMANTHA REDDY,
Sr PC for CG

C O R A M :

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)



ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)

Learned counsel for applicant submits that this OA has become infructuous. Hence, O.A is disposed of as having become infructuous.

2. There shall be no order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

(S. N. TERDAL)
MEMBER (J)

vsn

